GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 187

ANSWERED ON 20.07.2023

PERFORMANCE OF WAPCOS AND NPCC IN CHHATTISGARH

†187. SHRI VIJAY BAGHEL

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the works undertaken or being performed by the WAPCOS and National Projects Construction Corporation (NPCC) under the Ministry in Chhattisgarh during the last five years, work and item-wise;
- (b) the number of complaints received in the State of Chhattisgarh regarding irregularities in the work undertaken by them and misuse of their position by the officials;
- (c) whether any inquiry committee has been constituted for investigation and redressal of the said complaints and if so, the details thereof; and
- (d) the present status of such complaints?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) The details of the works undertaken or being performed by the WAPCOS and National Projects Construction Corporations (NPCC) under the Ministry in Chhattisgarh during the last five years, work and item-wise are at **Annexure-I**.
- **(b) to (d)** The details of complaints received in the State of Chhattisgarh alleging irregularities in the work undertaken by WAPCOS and NPCC and their present status along with action taken thereon are at **Annexure-II.** No such committee was constituted as it was not required.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 187 TO BE ANSWERED IN LOK SABHA ON 20.07.2023 REGARDING "PERFORMANCE OF WAPCOS AND NPCC IN CHHATTISGARH".

Details of works performed by WAPCOS and NPCC in Chhattisgarh State during the last 5 years

S.NO	Name of Project	Client	Type of Work
I.	WAPCOS		
1.	Assisting and Supporting in Project Management to Chhattisgarh Distribution Company Limited under Revamped Reforms- Linked Result- Based Distribution Sector Scheme (RDSS)	Chhattisgarh State Power Distribution Company Ltd. Raipur (C.G.)	Consultancy
2.	Project Management Agency(PMA) for Electrification of UE Households in balance/left-out UE habitation under DUGJY/Saubhagya Scheme	Chhattisgarh State Power Distribution Company Ltd.	Consultancy
3.	Study of identification of Pumped Storage Project (PSP) sites as Energy Storage System in Chhattisgarh- Preparation of Techno Commercial Feasibility Report(TCFR)	Chhattisgarh State Power Generation Company Ltd. (CSPGCL) Raipur	Consultancy
4.	Preparation of Pre-Feasibility Report (PFR) and Detailed Project Report (DPR) for 5 nos. Proposed Pumped Storage Hydro Electric Project Sites at Chhattisgarh Including all Requisite Clearances	Chhattisgarh State Power Generation Company Ltd. (CSPGCL) Raipur	Consultancy
5.	Construction Supervision and Project Management Consultancy for New Vidhan Sabha Building Construction and Infrastructure development works	Public Works Department, Govt. of Chhattisgarh	Consultancy
6.	Third Party Quality Assurance (TPQA) Services for various Construction Works at Permanent Campus of Indian Institute of Technology, Bhilai	Indian Institute of Technology Bhilai, Chhattisgarh	Consultancy
7.	DPR for Bodhghat Multipurpose Project in Dantewada, Chhattisgarh	Water Resources Department, Govt. of Chhattisgarh	Consultancy
8.	Preparation of Conceptual and Detailed Project Report for Archive Building under Do CA	Directorate of Culture &	Consultancy
9.	Preparation of Conceptual and Detailed Project Report for Vivekanand Ashram under Do CA	Directorate of Culture &	Consultancy
10.	Infrastructural Development at Purkhoti Muktanga, Naya Raipur	Directorate of Culture &	Construction
11.	Preparation of Conceptual and Detailed Project Report for Sitamarhi, Ramgarh, Shivrinaray an locations falling under RamVangaman Tourist Circuit	Chhattisgarh Tourism Board, Chhattisgarh	Consultancy
12.	Preparation of Conceptual and Detailed Project Report for Rajim location falling under RamVangaman Tourist Circuit	Chhattisgarh Tourism Board, Chhattisgarh	Consultancy
13.	Preparation of Conceptual and Detailed Project Report for Light, Sound and Laser show in Chandrakhuri under Ram Vanagaman Path.	Chhattisgarh Tourism Board, Chhattisgarh	Consultancy

S.NO	Name of Project	Client	Type of Work
14.	Infrastructural development of Shivrinarayan (Ph-I), Rajim, Sitamarhi Harchouka under Ram Van Gaman Path Tourist circuit, Chhattisgarh	Chhattisgarh Tourism Board, Chhattisgarh	Consultancy
15.	Infrastructure Development of Light, Sound and Laser show in Chandrakhuri under Ram Vanagaman Path.	Chhattisgarh Tourism Board, Chhattisgarh	Consultancy
16.	Preparation of concept plan, DPR and implementation of construction works for the construction of Tourist Facilitation Center Madkudweep under Prashad scheme	Directorate of Culture & Archaeology (C.G.)	Consultancy
17.	Construction of kiosks at various places (06Nos.) under Chhattisgarh Tourism Board	Chhattisgarh Tourism Board, Chhattisgarh	Consultancy
18.	Third Party Inspection Agencies (TPIs) to support the GP/VWSCs of Chhattisgarh in implementation of Jal Jeevan Mission (JJM) in Districts of Durg, Balod and Rajnandgaon	Public Health Engineering Division (PHED),	Consultancy
19.	Preparation of Detailed Project Report (DPR) including Project Management Consultancy (PMC) for Implementation of Affordable Housing in Partnership(AHP) in Raigarh Cluster (including Korba) of Chhattisgarh State under Pradhan Mantri Awas Yojana (PMAY).	State Urban Development Agency (SUDA)	Consultancy
20.	Preparation of Detailed Estimate & drawing for Examination Center of Bilaspur University situated at Koni, Bilaspur	Public Works Department, Office of the Superintending	Construction
21.	Constructionof17Nos.EklavyaModelResidentialSchool (EMRS)	National Education Society for Tribal Students(NESTS), Ministry of Tribal Affairs, Govt. of India.	Construction
22.	Project Management Consultant(PMC) for Development of Ring Road No. 4, Road Network System, Water Supply System, Sewerage, Electrical Networks, Storm Water Drains and Reuse System including Defect Liability Specified area at Kamal Vihar, Raipur	Raipur Development Authority, Raipur (C.G.)	Consultancy
23.	PreparationofHousingforAllPlanofActionunderPradhan MantriAwasYojana (PMAY).	State Urban Development Agency, Nava	Consultancy
24.	Pradhan Mantri Krishi SinchayeeYojana- Project Monitoring System (AIBP-PMKSY) for Kharung, Kelo,	Water Resources Department	Consultancy

S.NO	Name of Project	Type of Work	
	Maniyari Irrigation Schemes	(WRD), Govt. of C.G.	
25.	Third Party Concurrent Evaluation Agency (TPCEA) under IPDS for the State of Chhattisgarh	Power Finance Corporation Ltd., New Delhi	Consultancy
26.	Design and Project Management Consultancy (PMC)and Construction for proposed building of Chhattisgarh Rajya Sahkari Bank Mydt.(Apex Bank) at Plot-74, Sector-24 in Naya Raipur	Chhattisgarh Rajya Sahkari Bank Mydt. (Apex Bank) Raipur(C.G.)	Consultancy
27.	Assessment of Functionality status of Piped Water Supply (PWS) (Single & Multi Village) Scheme under NRDWP of the MDWS in rural areas for Chhattisgarh State	Department of Drinking Water &Sanitation Department, New Delhi	Consultancy
28.	Construction of Office Building for Storage of Census 2011 and NPR Records at Raipur	Director of Census Operations, Odisha, Government of India, Ministry of Home Affairs	Construction
29.	Hydrological data Generation for Aquifer mapping in Aspirational Districts of Chhattisgarh State	Central Ground Water Board, North Central Chhattisgarh Region, Raipur	Construction
30.	Consultancy Services for preparation of Detailed Project Report of selected stretches/corridors of National Highways for upgradation to Two/Fourlane with paved shoulder configuration of Kondagaon-Narayanpur (48.70km.) and Geedam-Dantewada(12.00 km.) & Narayanpur – Kutul –Farasbeda- MHborder(50.00km.)(NH/EC/PWD/16,17&11)	Chief Engineer (NH Zone), PWD Chhattisgarh	Consultancy
31.	Balance work of "Construction of roadbed, Major & Minor bridges, Track Linking (excluding supply of rails, ordinary track sleepers and thick web switches),outdoor signaling and electrical(General) works in connection with doubling of ARAND (ex) – Raipur (ex)section (57.404 Kms) part of RAIPUR -TITLAGARH Doubling in SAMBALPUR &RAIPUR divisions of East Coast &South East Central Railways in the state of Chhattisgarh, India"	Rail Vikas Nigam Limited, PIU –II Chhattisgarh	Consultancy
32.	Design Consultancy of the remedial measures of the three tailing Dams at the Bailadila Complex	NMDC	Consultancy
33.	Preparation of Package wise Delay Analysis Report (DAR) for 19 Packages of 3 MTPA Integrated Steel Plant (NISP), Nagarnar, Chhattisgarh	NMDC	Consultancy
II.	NPCC		

S.NO	Name of Project	Client	Type of Work
1.	Construction of Admin cum Academic & Hostel block	Central Ground	Construction
	and Campus Development for National Ground Water	Water Board	
	Training & Research Institute (NGWT&RI), Naya	(CGWB) under	
	Raipur	Ministry of Jal Shakti	
2.	Construction of Phase-A work of Jawahar Navodaya	Navodaya	Construction
	Vidyalaya at Balodabazar district	VidyalayaSamiti	
		(NVS) under	
3.	Construction of Arts & Social Science Building, CSIT,	Guru Ghasidas	Construction
	Law, Commercial Building, first floor of IT workshop,	Vishwavidyalaya	
	Education building at GGV, Bilaspur	(GGV) under	
	-	Ministry of	
4.	Construction of KVS Schools at Kurud, Kawardha,	Kendriya Vidyalaya	Construction
	Sukma, Bijapur, Saraipalli & Naya Raipur.	Sangathan (KVS)	
		under Ministry of	
5.	Construction of 33 No. Eklavya Model Residential	National Education	Construction
	Schools in Chhattisgarh.	Society for Tribal	
		Students (NESTS)	
		under Ministry of	

ANNEXURE REFERRED TO IN REPLY TO PART (b) to (d) OF UNSTARRED QUESTION NO. 187 TO BE ANSWERED IN LOK SABHA ON 20.07.2023 REGARDING "PERFORMANCE OF WAPCOS AND NPCC IN CHHATTISGARH".

Details of complaints received in the works/projects undertaken by WAPCOS and NPCC in Chhattisgarh along with action taken thereon during last 5 years

A. WAPCOS I. Mr. Manish Kumar Pandey, KatoraTala b, Raipur (C.G.) (C.G.) Nil Regarding unethical practices in tendering process of construction of Eklavya Model Residential School School A. WAPCOS I. Mr. Manish Kumar Pandey, KatoraTala b, Raipur (C.G.) Nil Sincere efforts were made to verify the veracity of the complaint but the letters sent to the complainant at the given address at two occasions had been received back as undelivered with remarks "Insufficient Address". As per CVC Manual Clause No. 3.4.2(b), the complaint is treated as pseudonymous and filed on 25.05.2023. B. NPCC	S. No.	Name of the Complaina nt	Complai nt No. / Date	Mode and Date of receipt in Vig. Div.	Subject of the complaint	Name and designation of officer(s) complained against	Present Status (as on date)
NIL Sincere efforts were made to verify the veracity of the complaint but the letters sent to the complainant at the given address? As per CVC Manual Clause No. 3.4.2(b), the complain is treated as pseudonymous and filed on 25.05.2023.		2	3	4	5	6	7
Kumar Pandey, KatoraTala b, Raipur (C.G.) (C.G.) Kumar Pandey, KatoraTala b, Raipur (C.G.) (C.G.) Residential School Residential School As per CVC Manual Clause No. 3.4.2(b), the complaint is treated as pseudonymous and filed on 25.05.2023.							
B. NPCC	1.	Kumar Pandey, KatoraTala b, Raipur	10.4.2023	Nil	unethical practices in tendering process of construction of Eklavya Model Residential	NIL	were made to verify the veracity of the complaint but the letters sent to the complainant at the given address at two occasions had been received back as undelivered with remarks "Insufficient Address". As per CVC Manual Clause No. 3.4.2(b), the complaint is treated as pseudonymous and filed on
	B.	NPCC					

1.	Shri Gaurav	GCON/21	Received on	Regarding	Projects	While
1.	Golchha	-22/55	e-mail dated		Division,	investigating the
	Golcilla	dated	13.09.2021 to	1	C.O.	complaints, it was
		13.09.202			Gurugram	revealed that in
		13.07.202	NPCC &		and Business	absence of any
		1	CVO, NPCC.	and registration	Development Development	standard NPCC
			Later on	for Contractor	Division,	internal
			CMD, NPCC		C.O.	guidelines/
			marked the	Empanement	Gurugram	procedure, NPCC
			hardcopy of		Gurugrum	has deliberated
			said e-mail			and advertised the
			dated			Pre-Qualification
			13.09,2021 to			conditions,
			the DGM			clubbing two
			(Vig.),			works located at
			NPCC, which			different location,
			was received			fixed the category
			on			& criteria for
			20.09.2021			empanelment of
						contractors, after
						approval of the
						Competent
						Authority. Hence,
						NPCC was
						advised not to
						deviate from
						practices adopted
						by CPWD and
						other Govt.
						guidelines on the
						tendering process / enlistment of
						contractors and to
						avoid the
						clubbing of works
						in a single
						package.
						hannage.
						Accordingly, a
						systematic
						improvement
						circular has been
						issued by Projects
						Division, NPCC
						with the approval
						of the Competent
						Authority on
						12.12.2022.Furthe
						r, the complaint
						has been filed on
						29.12.2022.

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2.	Chhattisgar	Email	Received on	Grievance	Projects	While
	h	dated	e-mail dated	regarding	Division,	investigating the
	Contractors	14.09.202	14.09.2021 to	arbitrary	C.O.	complaints, it was
	Association,	1	CVO, NPCC	prequalification	Gurugram	revealed that in
	Civil Lines,			for bidder		absence of any
	Raipur			in EMRS Tende		standard NPCC
	(C.G).			rs by NPCC Ltd.		internal
						guidelines/
						procedure, NPCC
						has deliberated
						and advertised the
						Pre-Qualification
						conditions with
						the approval of
						the Competent
						Authority. Hence,
						NPCC was
						advised not to
						deviate from
						practices adopted
						by CPWD and
						other Govt.
						guidelines on the
						tendering process.
						tendering process.
						Accordingly, a
						systematic
						improvement
						circular has been
						issued by Projects
						· · · · · · · · · · · · · · · · · · ·
						with the approval
						of the Competent
						Authority on
						12.12.2022.Furthe
						r, the complaint
						has been filed on
						29.12.2022.

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3.	ShriGaurav		Received on e-	\mathcal{C}	Projects	While
	Saxena	dated	mail dated	corruption and	Division,	investigating the
		24.09.202		collusion in the	C.O.	complaints, it was
		1	CMD, NPCC.	tender of	Gurugram	revealed that in
			Later on,	Eklavya School		absence of any
			CMD, NPCC	by NPCC		standard NPCC
			marked the			internal
			hardcopy of			guidelines/
			said e-mail			procedure, NPCC
			dated			has deliberated
			24.09.2021 to			and advertised the
			the CVO,			Pre-Qualification
			NPCC, which			conditions and
			was received			clubbed two
			on 28.09.2021			works located at
						different
						locations, after
						approval of the
						Competent
						Authority. Hence,
						NPCC was
						advised to avoid
						the clubbing of
						works in a single
						package.
						Accordingly, a
						systematic
						improvement
						circular has been
						issued by Projects
						Division, NPCC
						with the approval
						of the Competent
						Authority on
						12.12.2022.Furthe
						r, the complaint
						has been filed on
						29.12.2022.
